

**GOVERNMENT OF INDIA  
COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:614  
ANSWERED ON:09.07.2004  
ASADHA SAKA EUROPEAN COMPANIES QUESTION  
Majhi Shri Parsuram

**Will the Minister of COMPANY AFFAIRS be pleased to state:**

- (a) whether the Government has received proposals from European companies to set up their business in India;
- (b) if so, the details thereof; and
- (c) the kind of business these companies are planning to set up in the country ?

**Answer**

MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

(a) Yes, Sir.

(b) & (c): 49 European companies have been incorporated under the Companies Act, 1956 during the preceding financial year for establishing their places of business in India. The kind of business these companies are planning is in diverse fields by way of establishing liason offices, branch offices, project offices, etc.